



\$~60 to 64

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on: 22nd January, 2015

+ **ITA 444/2013**
 + **ITA 445/2013**
 + **ITA 446/2013**
 + **ITA 452/2013**
 + **ITA 461/2013**

COMMISSIONER OF INCOME TAX (C)-II Appellant
 Through Mr. N P Sahni, Sr. Standing Counsel
 with Mr. Nitin Gulati and Mr. Judy
 James, Jr. Standing Counsel

versus

MICRA INDIA PVT LTD Respondent
 Through Mr. Salil Kapoor and Mr. Vikas Jain,
 Advs.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 22.01.2015 in ITA No.
 441/2013 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

R.K.GAUBA
(JUDGE)

JANUARY 22, 2015/vld